

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00174/2017

DATED THIS THE 7th DAY OF SEPTEMBER, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI DINESH SHARMA, MEMBER(A)

Mahadevappa S.Biradar,  
S/o Shankarappa Biradar,  
Aged about 52 years,  
working as GDS Stamp Vendor,  
Gulbarga RS MDG,  
Gulbarga 585 102,  
Residing at  
Nandoor K,  
Post: Nandoor B.,  
Via Shahabad MDG,  
Gulbarga 585 228

APPLICANT

(By Shri AR.Holla..... Advocate)

vs.

1.Union of India,  
By Secretary,  
Department of Posts,  
Dak Bhavan,  
New Delhi – 110 001.

2.2.The Postmaster General,  
N K Region,  
Dharwad 580001.

3.The Senior Superintendent of Post Offices,  
Gulbarga Division,  
Gulbarga 585 101

4. The Inspector of Posts,  
Gulbarga Sub Division-II,  
Gulbarga 585 101

RESPONDENTS

(By Shri Dilip Kumar ... ACGSC)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

1. This is a curious case in which apparently the crucial witnesses were not examined at all. Therefore, without any doubt the punishment and the whole process behind it will not lie. At the same time, we will reserve the right for the respondents to commence the enquiry at the stage of taking of evidence coupled with submission of witness list. They may do so denova and pass appropriate order on merit. But this punishment is hereby quashed. The benefits which have been withheld because of this will be returned to the applicant within one month next. Matter is, therefore, settled at this level.

2. OA disposed off. No order as to costs.

( DINESH SHARMA)  
MEMBER (A)

(DR. K.B. SURESH)  
MEMBER (J)

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Annexures referred to by the Applicant in OA.No.174/2017

Annexure A-1: Copy of order dated 9.2.2011

Annexure A-2: Copy of order dated 31.5.2011.

Annexure A-3: Copy of memo dated 23.8.2013.

Annexure A-4: Copy of applicant's reply dated 17.10.2013.

Annexure A-5: Copy of Inquiry Report dated 12.10.2015

Annexure A-6: Copy of letter dated 13.10.2015.

Annexure A-7: Copy of applicant's representation dated 16.10.2015.

Annexure A-8: Copy of order dated 16.3.2016.

Annexure A-9: Copy of applicant's appeal dated 13.4.2016.

Annexure A-10: Copy of order dated 22.7.2016.

Annexure A-11: Copy of petition dated 8.8.2016.

Annexure A-12: Copy of order dated 13.2.2017.

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